

Cement is included as an essential commodity for purposes of the Essential Commodities Act. All the State Governments have powers to take action against offenders found guilty of contravening the orders issued under the Essential Commodities Act. They have also been requested to take action under the Essential Commodities Act for regulating the distribution of cement through licences/permits etc.]

738. [Transferred to the 16th May, 1973]

STIPENDIARY SCHEME FOR ENGINEERING GRADUATES IN BIHAR

739. SHRIMATI PRATIBHA SINGH : Will the Minister of PLANNING be pleased to state :

(a) the number of engineering graduates and diploma holders selected under the practical stipendiary scheme in Bihar so far and the number proposed to be selected under the said scheme during the year 1973-74; and

(b) whether Government propose to enlarge the scope of the said scheme as far as the Bihar State is concerned.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b). During 1972-73, 1013 engineering degree and diploma holders were selected under this programme in Bihar. The scheme is included under the Half a Million Jobs Programmes for Educated during 1973-74 and its scope has been extended to cover other categories of job seekers such as postgraduates, in science, architects agricultural graduates, veterina, graduates, graduates of scheduled castes/tribes, matriculates of scavening community, qualified commercial artists, educated war widows and disabled educated persons. The number proposed to be selected under these categories is yet to be worked out by the State Government.

ACTIVITIES OF NATIONAL FRONT OF INDIAN TRADE UNIONS

740. SHRIMATI PRATIBHA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representations regarding the activities of an organisation called "National Front of Indian Trade Unions" with its headquarters at Calcutta;

(b) whether there are any reports that the said organisation is being liberally financed from foreign sources;

(c) whether any investigation has been conducted into the affairs of the N.F.I.T.U.; and

(d) if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Government have seen a representation regarding the activities the National Front of Indian Trade Unions, Calcutta.

(b) to (d). Facts are being ascertained.

MOTOR BOAT RANEE

741. SHRIMATI PRATIBHA SINGH: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Harbour Master of Andaman and Nicobar Islands maintains record of all privately owned vessels and Motor boats and their movements to avoid enemy agents causing harm to national interest in these far off parts of the country; and

(b) what are the where-abouts of motor boat Named Ranee purchased by Andaman Timber Industries from her former owner planter named Subhan Ali of Port Blair?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.

(b) Andamans Administration has set a foot enquiries regarding the vessel 'Ranee'.

LICENCES FOR NEW INDUSTRIAL PLANTS

742. SHRIMATI PRATIBHA SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) the number of new applications for licences of new industrial plants schemes of projects submitted before his Ministry from the 14th March, 1972 to 13th March, 1973;